

**Annual Report and Review on the Working of Spices Board for the Year 1990-91 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): Sir, on behalf of Shri Salman Khursheed, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Spices Board for the Year 1990-91.
  - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Spices Board for the year 1990-91 together with Audit Report thereon.
  - (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Spices Board for the year 1990-91. [Placed in Library See No. LT-1389/92]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 1990-91 along with Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 1990-91. [Placed in Library See No. LT-1390/92]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council, Bombay, for the year 1990-91 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council, Bombay, for the year 1990-91.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library, See No. LT-1391/92]

**Annual Report and Review on the Working of Neyveli Lignite Corporation Ltd., Neyveli etc.**

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): I beg to lay on the Table—

- (1) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
  - (i) Review by the Government on the working of the Neyveli Lignite Corporation Limited, Neyveli, for the year 1990-91.
  - (ii) Annual Report of the Neyveli Lignite Corporation Limited, Neyveli, for the year 1990-91 along with Audited Accounts and comments of the Comp-